

PROFORMA-II

STATEMENT OF MOVABLE PROPERTY AS ON 31st MARCH 2011

Name of the M.L.A (in full) and to which the Office belong: **MISTRI SOREN, JHARKHAND VIDHAN SABHA, RANCHI,**

Present Post held: **M. L. A.**

Present Pay (i) Basic Pay : **8000,**

(ii) Gross Salary : **26,800.**

Sl. No.	Name and Details of Liquid assets	Year of Acquisition	How Acquired whether by purchase, inheritance, gift or otherwise with date of acquisition and name with details of persons whom acquired	Value at the time of Acquisition	If not in own Name and his/her relationship with public servant	Present Value	Remarks
1	Jewelry	3	4	5	6	7	8
1	(Gold/Silver/Diamond/Precious/Semi precious stones etc.)	7 Bhor 8 Gold 20 Bhor 5 Silver	Gift, Father in Law's Relation,	1,13,000		2,00,000	
2	Motor Vehicles (Scooter, Motor Cycle, Car etc.)	2002 2008	Purchase	1,05,000		1,05,000	
3	Home Appliances (Air Conditioner, Refrigerator, Washing Machines, Music Systems, RO Systems, Television etc.)		Gift	32,000/-		32,000	
4	Electronic Equipments (Computer/Laptop etc.)		- Do -				
5	Furniture		- Do -	28,000/-			

Date: **30-12-2011**

Signature: **[Signature]**

Note: The declaration form is required to be filled in and submitted by every member giving particular of all movable property held by him either in his own or in the name of his family members or in the name of any other persons. The list of items is not extensive but indicative in nature. In case where it is not possible to access the value accurately the approximate value in relation to the present condition may be indicated.